OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Sub: Promotion from Nalb Nazir to Civil Nazir/ District Nazir

Consequent upon recommendations of the '*Selection Committee*' vide its Minutes of Meeting dated 24.05.2024, the following Naib Nazirs are hereby promoted to the posts of Civil Nazir/ District Nazir in the pay scale of Rs. 9300-34800/- (PB-II), Grade Pay of Rs. 4600/- (pre revised) (Level-7 of pay matrix 7th CPC) with Immediate effect:

SI No.	Name of the Officials, Sh	Provide States of States o	Emp Code	1	Remarks
1	Balbir Singh	Pritam Singh	90728/56976718	SC	
2	Anand Prakash	Chawal Singh	90752/67604268	SC	
3	Rajender Kumar	Kharati Lal	90765	SC	
4	Gurdeep Singh	Manmohan Singh	90729	GEN	
5	Abdul Mazid	Abdul Khaliq	90730	GEN	
6	Pritam Lal	Charan Dass	90592/88756136	GEN	
7	Sharif Ahmad	Masroor Alimad	90590/46369627	GEN	
8	Dinesh Kumar	Haroarain	90591	GEN	
9	Anoop Singh	Dhan Singh	90599/69469686	GEN	
10	Balram Sharma	Budh Ram Sharma	90605/82689141	GEN	0
11	Bikram Singh	Kirpal Singh	90581	GEN	
12	Jai Bhagwan	Pokhar	90588/79656689	sc	
13	Jeevan Singh	Anoop Singh	90600/39782905	GEN	
14	Ashok Kumar Mishra	Hari Shanker Mishra	90601	GEN	
15	Madan Lal	Anant Ram	90297/39777600	GEN	
16	Guna kant Choudhary	Chandrakant Choudhary	90594/81657906	GEN	
17	Ravinder Kumar	Sukhbir Saran	90909/32830491	SC-PH	Under PwD reservat
18	Inderpal Singh	Rajinder Singh	90133/26854379	GEN	
19	Madan Gopal	Harswaroop Singh	90325/87955631	GEN	
20	Ramesh Chand Joshi	Bhawani Dutt	90079/89208555	GEN	
21 M	Kuldeep Singh Dabas	Maan Singh	90323/35611432	GEN	

	22	Anup Kumar Walia	Duni Chand	90322/46071816	GEN	· ·
	23	Pramod Kumar	Budh Pal	90305/89734708	GEN	e
	24	Khushal Singh Manral	Prem Singh	90316	GEN	i
	25	Vinod Kumar	Vasu Dev	90302/65518711	GEN	
	26	Rajesh Kumar Sharma	Jagat Ram Sharma	90313/13517958	GEN	
	27	Kunwar Singh	Trilok Singh	90309/33322939	GEN	· · ·
	28	Nandan Singh	Late Jaman Singh	90301/59665192	GEN	
	29	Shyam Singh	Chander Singh Rawat	90299/74453981	GEN	· · ·
	30	Shashi Dhar Dhyani	Govind Ram	90326/29997981	GEN	
	31	Parvinder Singh Rawat	Vikram Singh	90076	GEN	
1.1	32	Balwan Singh	Telu Ram	90314/83808437	GEN	
	33	Shankar Lal	Sharwan Lal	90306/20969344	SC	-
	34	Megh Shyam Sharma	Manhori Lal	90080/90284008	GEN	1 .
	35	Harish Kumar Pahwa	Gopal Dass Pahwa	50027/77385866	GEN	5,81
	36	Surender Pal	Mohinder Singh	90023	GEN	
	37	Ajay Kumar	Surender Bansal	10209/15976036	GEN	
	38	Nek Ram	Salig Ram	90335/6552755	OBC	
	39	Satish Kumar	Girdhari Lal	10213/15972152	GEN	
	40	Vikash Sharma	Dipti Lal Sharma	. 10214	GEN	
-	41	Tushar Sharma	K M Sharma	90945/28884822	GEN-PH	Under PwD reservation
	42	Ashok Kumar Sharma	D N Sharma	90319	GEN	
	43	Shiva Kant Trivedi	Ram Vilas	90300	GEN	
	44	Maan Singh	Mishru Lal	50028	SC	
	45	Ashok Kumar	Ganpat Ram	90333/61613377	ST	
	46	Brijesh Kumar Shukla	Gopi Nath	90055	GEN	
	47	Rajeev Oberoi	A N Oberoi	10218	GEN	r T
	48	Tej Pal Tanwar	Om Parkash	10237	SĊ	
	49	Sandeep Kumar Vats	D D Vats	10216	GEN	
-	50	Ajesh Kumar	Nathu Singh	90086	OBC	

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51	Sushil Kumar	Hari Singh	90345	SC	
52	Vijay Pal	Hoshiar Singh	90049	OBC	
53	Rajesh Kumar	Chander Bhan	90028	GEN	•
54	Girish Tiwari	Gopal Dutt	90029	GEN	
55	Sunil Kumar	Man Singh	90130	GEN	
56	Roshan Gupta	Uday Gupta	90359	GEN	
57	Brijesh	Parbhu Dayal	90911/87237159	SC	
58	Ramesh Kumar	Prem Lal	90907	SC	· · ·
59	Jai Singh Meena	Chiranji Lal	90902/95883061	ST	
60	Jitendera Singh	Narender Singh	90947	GEN	
61	Gautam Prasad	Net Ram	90948	GEN	л л г
62	Dinesh Kr. Gaur	Jai Kishan	90938	GEN	
63	Vinod Kr. Nain	Brij Pal Singh	90939	GEN	
64	Satbir Singh	Umed Singh	90941	GEN	
65	Roshan Lal	Nihal Singh	90919	OBC	1
66	Naresh	Chet Ram Singh	90959	GEN	
67	Rajesh Parkash	Narain Singh	90950	GEN	
68	Sánjay Kumar	Dhani Ram	90918	OBC	
69	Anil Kr. Shakya	Daya Ram	90923	OBC	
70	Navrattan	Lila Singh	90936	OBC	
71	Puneet Chhabra	Yashpal	90942	GEN	
72	Atul Kumar	Amar Singh Rawat	90955	GEN	
73	Sanjeev Kumar Tanwar	Jai Parkash	90917	OBC	
74	Subhash Chand	Dharam Singh	90908/83097582	SC	
75	Ravinder Singh Sejwal	Om Parkash	90946	GEN	•
76	Hardeep Singh Dabas	Ram Chander	90944	OBC	
77	Achal Singh	Yash Pal	90921	OBC	
78	Nitin Arora	Ram Kumar	90952	GEN	A A A A A A A A A A A A A A A A A A A
79	Anees Ahmad	Akeel Ahmad	90934	OBC	-

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80	Parveen Kumar Sharma	Ved Parkash	90956	GEN		
81	Rajesh Kumar	Ram Niwas	90930	OBC		
82	Sunil Kumar Lamba	Sri Parkash	90964	GEN	•	
. 83	Naveen Kumar	Devi Ram	90931	OBC		
84	Pardeep Saharawat	Chander Singh	90953	OBC		
85	Ravinder Kumar Sharma	Prem Singh	90957	GEN		
86	Deepak Kumar	Charan Singh	90949	GEN		
87	Sanjay Shakya	Govind Ram	90961	OBC		
88	Sunil Shah	Shatrughan Shah	90905	ST		
89	Deepak Kr. Meena	Diwan Chand	90901/77663249	ST		
90	Harish Mehto	Sukhari Mehto	90900/74301095	ST		
91	Narender Kumar	Mange Ram	10242/34440395	SC ·		
92	Milap Singh	Tek Singh	91513	GEN-PH	Under PwD reservation	
93	Raja Bhatia	S P Bhatia	10247	GEN	ON OFFICIATING BASIS	
94	Dharmender	M S Gautam	10253	GEN	ÖN OFFICIATING BASIS	

NOTE: 1. As per Rule 21 (2) of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, "the promotion from serial no. 1 to 92 shall be on officiation basis for a period of two years".

2. The officials namely Sh. Raja Bhatia S/o Sh. S P Bhatia, EC- 10247 and Sh. Dharmender S/o M S Gautam, EC- 10253 mentioned above at Serial no. 93 and 94 respectively are promoted "purely on officiating basis" and it is clarified that they will not be entitled to claim any regular promotion or seniority against the officiating promotion and can be reverted back to their previous posts, in case of opening of Sealed Cover proceeding and found fit for promotion.

These promotions will be subjected to future action, if any, taken by State and/or Judgment
passed by any Court of law which will be affecting the aforesaid promotion in respect of
reservation of SC and ST officials, seniority and/or date of promotion or pending litigations in
this regard.

 The promotions mentioned above shall have prospective effect only i.e. from the date of assuming the charge.

> (SANJAY GARG-I) Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi AND

Dated, Delhi the

2024

No. 18940 - 19140 / Admn. III/S&P/2024

Copy forwarded for information and necessary action to:-

 The Ld. Principal District & Sessions Judge, North/North-West/South-West/South-East/South/ New Delhi/East/Shahdara/North-East & Rouse Avenue, Delhi/New Delhi.

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- The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, New Delhi with the request to circulate the present order amongst the officials of this office presently posted under your kind control on deputation/diverted capacity.
- 3. Sh. Rajesh Kumar Goyal, Ld. District Judge, Commercial Court (Central)-02, THC, Delhi/Chairperson.
- 4. Sh. Sumit Dass, Ld. District Judge-02 & Wakf Tribunal, PHC, Delhi/Member.
- 5. Sh. Naresh Kumar Laka, Ld. District Judge-07, Central, THC, Delhi/ Member.
- 6. Sh. Arun Sukhija, Ld. Judge, Family Court (West), THC, Delhi/ Member.
- 7. Ms. Medha Arya, Ld. ACJ-cum-CCJ-cum-ARC (Central, THC, Delhi/ Member.
- 8. P.S. to the undersigned.
- 9. All the DDOs/AOs/AAOs, Account Branch, Delhi/New Delhi.
- 10. The concerned Pay & Accounts Office, Delhi through concerned Accounts Branches.
- 11. The AO(J)/Br. I/C, Vigilance Branches, all District Courts, Delhi/New Delhi.
- 12. The AO(J)/Br. I/C, Recruitment Cell, THC, Delhi.
- 13. The Dealing Officials (Service Book), all District Courts, Delhi/New Delhi.
- 14. The Dealing Officials (Pension Cell), all District Courts, Delhi/New Delhi.
- 15. The concerned Pay Bill Clerks, all District Courts, Delhi/New Delhi.
- 16. The Dealing Official, Personal File Seat, Admn.III (HQs), THC, Delhi.
- 17. The Dealing Officials, ACR Cell (HQs), THC, Delhi.
- 18. The Dealing Official, posting & transfer seat, Admn. III (HQs) to provide place of postings of concerned officials to the R&I Branch, THC, Delhi.
- 19. The dealing Official, Layers Seat, for uploading on Layers.
- 20. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.
- 21. All the concerned officials with the directions to exercise their 'Option Form' in their respective Accounts Branch for the purpose of pay fixation within one month.

Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi